



HIGH COURT OF ANDHRA PRADESH: AMARAVATI

NOTIFICATION

NO.73/2020-RC

dated. 17-12-2021

- Ref:1. High Court Notification No.73/2020-RC, dated 10.09.2020.
2. High Court Notification No.73/2020-RC, dated 11.12.2020.
3. High Court Notification No.73/2020-RC, dated 09.02.2021.

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It is hereby declared the candidates with the following hall ticket numbers are qualified in the Screening Test held on 05.09.2021 in connection with the Notification No.73/2020-RC, dated 10.09.2020 for recruitment to three (03) posts of District Judge (Entry Level) under direct recruitment.

| | | | | |
|-----------|-----------|-----------|-----------|-----------|
| DJ2020005 | DJ2020035 | DJ2020067 | DJ2020138 | DJ2020182 |
| DJ2020006 | DJ2020042 | DJ2020076 | DJ2020142 | DJ2020186 |
| DJ2020011 | DJ2020052 | DJ2020079 | DJ2020145 | DJ2020188 |
| DJ2020022 | DJ2020054 | DJ2020088 | DJ2020146 | DJ2020214 |
| DJ2020026 | DJ2020055 | DJ2020126 | DJ2020162 | |
| DJ2020031 | DJ2020063 | DJ2020129 | DJ2020163 | |

And it is further informed to all the qualified candidates in the screening Test that Written examinations **will be conducted on 29.01.2022 and 30.01.2022.**

And it is further informed to the eligible Civil Judges (Senior Division) vide notified under reference 3rd cited who applied for three (3) posts of District Judges under Accelerated Recruitment by Transfer notified vide Notification No.73/2020-RC, dated 11.12.2020, that Written examinations **will be conducted on 29.01.2021 and 30.01.2022.**

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The written examinations will be conducted as per the following Schedule.

| <i>Paper</i> | <i>Date</i> | <i>Time</i> |
|---|-------------------|--------------------------------|
| <i>(I) Civil Law</i> | <i>29.01.2022</i> | <i>9.00 a.m. to 12.00 Noon</i> |
| <i>(II) Criminal Law</i> | <i>29.01.2022</i> | <i>2.00 p.m. to 5.00 p.m.</i> |
| <i>(III) English (Translation and Essay Writing)</i> | <i>30.01.2022</i> | <i>9.00 a.m. to 12.00 Noon</i> |

The place and centre of the examination shall be uploaded on the official website of High Court in due course.

It is further informed to the qualified candidates under direct recruitment Hall tickets for Written Examination shall be uploaded on the official website of High Court of Andhra Pradesh and available from 20.01.2022 and the candidates to download the Hall Tickets and get it attested by the Presiding Officer/ Principal District Judges of the concerned Courts.

And it is further informed to the eligible Civil Judges (Senior Division) who applied under Accelerated Recruitment by Transfer, hall tickets will be dispatched by the High Court in due course.


17/12/2021
REGISTRAR (RECRUITMENT)

The written examinations will be conducted as per the following Schedule.

| <i>Paper</i> | <i>Date</i> | <i>Time</i> |
|---|-------------------|--------------------------------|
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And it is further informed to the eligible Civil Judges (Senior Division) who applied under Accelerated Recruitment by Transfer, hall tickets will be dispatched by the High Court in due course.


17/12/2021
REGISTRAR (RECRUITMENT)

